

Name of the Corporate Debtor DNYANYOGI SHRI SHIVKUMAR SWAMIJI SUGARS LIMITED

Date of Commencement of CIRP 07-03-2022

List of Creditors as on 14-08-2023

List of operational creditors (Workmen)

Sl. No	Name of Workmen	Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
		Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Claims submitted by Authorized Representative - Mr. Shanmukhayya Hiremath - on behalf of Workmen	3,21,94,327.00	2,84,60,929.00	Salary, Leave Encashment and Gratuity	No	NA	0	0	-	0	
2	PANDHARI SAMBHAJI GAIKWAD	65,000.00	28,740.00	Leave Encashment and Gratuity	No	NA	0	0	-	0	
3	DASHARATH SAYABANNA TALAWAR (Leave Encashment Claim)	60,000.00	48,047.00	Leave Encashment and Gratuity	No	NA	0	0	-	0	
4	NAGESH D. TELASANG (Salary Claim)	80,577.00	80,577.00	Leave Encashment and Gratuity	No	NA	0	0	-	0	
5	BAVASAB KHADARASAB TOLANUR	67,000.00	42,061.00	Leave Encashment and Gratuity	No	NA	0	0	-	0	
6	SOMANATH S. BIRAJDAR (Leave Encashment)	34,704.00	34,704.00	Leave Encashment and Gratuity	No	NA	0	0			
7	RAJASHEKHAR S. MARSANALLI (Salary Claim)	41,262.00	38,716.00	Leave Encashment and Gratuity	No	NA	0	0			
8	DATTU V. SALUNKE (Gratuity Claim)	36,762.00	36,762.00	Gratuity	No	NA	0	0			
		<b>3,25,79,632</b>	<b>2,87,70,536</b>						-	-	